(b) how many of these centres are maintained by the State Government and how many are maintained by the Government of India; and

(c> the amount spent by the Government of India on these centres in the year 1952-53?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a) The number of Ministry of Labour training centres in Uttar Pradesh is nine.

(b) Five are administered directly by the Government of India, one is attached to a displaced women's institute run by the State Government, one to the Banaras University and the remaining two have been opened in private institutions.

(c) Rs. 5,97,100.

t[MouLANA M. FARUQI: How-many of those who hare come out successful from these centres have so far been provided with employment?]

(Interruptions.)

f[SHRi ABID ALI: You have asked whether those who come out successful and are trained find employment or not. I submit that all of those

who come out trained find employment. But we get no information from them.]

to Qi

tfMouLANA M. FARUQI: How many students are there in U.P. at present?]

f [SHRI ABID ALI: I cannot say just now how many of them are there ir. U.P. I shall be able to provide the information if the hon. Member gives notice for it.]

FACILITIES FOR TOURIST TRAFFIC

*42 SHRIMATI CHANDRAVATI LAKBANPAL: Will the Minister for TRANSPORT be pleased to state:

(a) the facilities provided by the Central Government for tourists to visit Dehra Dun and Mussoorie: and

(b) whether Government have given any grants to enable facilities to be provided at these hill stations?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Visitors to. Dehra Dun and Mussoorie travelling by rail are allowed concessional fares during the season.

(b) No.

SHRIMATI CHANDRAVATI LAKHAN-PAL: May I know, Sir, if the seasonal concession tickets are issued to the third class and inter class passengers also?

tEnglish translation.

SHRI O. V. ALAGESAN: Yes, they are issued to inter class passengers and not to third class passengers.

SHRIMATI CHANDRAVATILAKHAN-PAL: May I know if it is the intention of the Government to extend this concession to the third class passengers also?

MR. CHAIRMAN: It is a suggestion for action.

INDIA-KABUL AIR SERVICE

*43. SHRI V. K. DHAGE: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether Government nropose to extend the operation of the India-Kabul air service to more days in the week; and

(b) what will be the approximate expenditure in opening the direct air route between India and Kabul?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR) : (a) The Indian Airlines Corporation who are operating the service do not at present contemplate any increase in frequency, but would consider such a proposal later if the quantum of traffic justifies it.

(b) The Government of India is at present incurring a very small expenditure of about Rs. 100 p.m. on health arrangements at Amritsar. Proposals are under consideration for strengthening the customs organisation there which is estimated at Rs. 18,000 (roughly) non-recurring and Rs. 7,000 per annurr recurring.

PROF. G. RANGA: What is the fare charged, Sir?

SHRI RAJ BAHADUR: It is Rs. 645 round trip and Rs. 240 one way fare.

INTEGRATION OF AIRLINE COMPANIES

*44. SHRI V. K. DHAGE: Will the Minister for COMMUNICATIONS be pleased to state:

(a) when the integration of the internal airlines will be completed:

(b) what are the reasons for the delay in completely integrating them; and

(c) what is the total expenditure involved in this integration?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Integration of the several internal airlines of Indian Airlines Corporation is likely to be completed by April, 1954.

(b) Integration involves, *inter alia*, decisions on the route pattern, organisation and location of various engineering, operational, training and other ancillary services and facilities, strength of personnel necessary in each category; determination of conditions of service, common pay scales, accounting routine and procedure, internal audit organisation and suitable budget control. Details in regard to these and allied matters are being worked out, special committees have been appointed to examine all the points involved.

(c) About Rs. 20,000 (made up of the pay of a retired judge of the High Court who is a wholetime member of the Services Committee and the travelling and daily allowances of the members of the committees).

WITHDRAWAL OF RATIONING

*45. SHRI V. K. DHAGE: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to withdraw rationing throughout the country shortly; if not, why not;

(b) what precautionary measures Government have taken to check any undue increase in the price of food-grains in the event of withdrawal of rationing?